finances that are needed they would prefer to wait for the report of the Tariff Commission. An application was made by this company for a loan from the Industrial Finance Corporation and it was not pressed. Even the company wanted to wait for the report of the Tariff Commission to support its claim for a loan. That is the present position.

Kumari Annie Mascarene: May 1 know whether the hon. Minister, when he visited the factory, was impressed with regard to the mismanagement of the industry?

Shri T. T. Krishnamachari: The first part of the question is not correct. I did not visit the factory. I only visited Trivandrum and I met the people connected with the factory. I do not think that there has been deliberate mismanagement. The operation of certain circumstances has made the cost of the product, namely, titanium dioxide, rather high and the utilisation of the product also by the one industry that can utilise it, namely the paint industry, is presenting difficulties. We do hope that the position might be satisfactorily solved after the Tariff Commission recommends, if it does at all, some measure of protection.

LAND REFORMS ORGANISATION

*1740. Shri L. N. Mishra: (a) Will the Minister of Planning be pleased to state whether Government propose to establish some Land Reforms Organisation on an All-India basis in pursuance of the recommendations made by the Planning Commission?

(b) If so, what is the progress made so far in that direction?

The Deputy Minister of Irrigation and Power (Shri Hathi); (a) and (b). A statement is laid on the Γable of the House. [See Appendix X, annexure No. 49.]

Shri L. N. Mishra: May I know whether this newly constituted Central Committee for Land Reforms will be a permanent body or a temporary one?

Shri Hathi: It is intended to be a permanent body.

Shri L. N. Mishra: Have Government any idea about the implementation of the land reform programmes as envisaged under the Five Year Plan by the various States?

Shri Hathi: Government is studying legislations of the various States. It has already studied the legislations of Hyderabad, Bombay, PEPSU, Punjab and Delhi.

Shri L. N. Mishra: Have Government any idea about the steps taken by the various States for imposing a limit on holdings; if the answer is yes, then may I know what is the ceiling fixed by each State?

Shri Hathi: The ceiling will have to be fixed, having regard to the conditions locally, namely, what they would call an economic holding for each particular State, the soft, the yield of the crop etc. That will rest with the States concerned, but this organisation will advise them in this matter.

Shri L. N. Mishra: May I know whether or not a ceiling has already been fixed by some States?

Shri Hathi: Some States have fixed it. For example, Bombay has fixed fifty acres. Some States have fixed the ceiling at five times or eight times the economic holding. Some States have taken a family unit or group and fixed their ceiling according to that unit.

Shri Achuthan: Is there any State which has not so far taken any initiative in this matter up till now?

Shri Hathi: There are some States where legislation has not yet been passed.

Shri Achuthan: Who are they?

Shri Ramananda Das: Are Government contemplating the redistribution of land to the landless labourers without compensation, as has been done in Kashmir?

Shri Hathi: This is one of the items taken up in the Plan itself.

Shri L. N. Mishra: May I know whether compensation is to be paid to those land-holders who are deprived of the surplus land?

Shri Hathi: Compensation will have to be paid, but as to how it is to be paid, that, of course, will depend on various factors.

Shri L. N. Mishra: Is it to be paid by the Union Government or by the State Governments?

Sari Hathi: Not by the Union Government.

Mr. Deputy-Speaker: We are straying away from the main question. Next question.

DEVALOPMENT OF VILLAGE INDUSTRIES

- *1741. Shri S. C. Samanta: (a) Will the Minister of Commerce and Industry be pleased to state how many village industries are proposed to be taken up for their development?
- (b) How will the Central Government help the State Governments in the matter?
- (c) Have any arrangements been made for the research and training in village industries?
- (d) Which of the State Governments have come forward to take up which of the village industries?

The Minister of Commerce (Shri Karmarkar): (a) Eleven for the present

- (b) The matter is under the consideration of the All India Khadi and Village Industries Board.
- (c) The question is under examination.
- (d) The matter is under correspondence between the Board and the State Governments.
- Shri S. C. Samanta: May I know whether a common production programme ha_S been evolved with a view to avoiding competition by large-scale industry?

Shri Karmarkar: Not yet. The Board is bound to consider that question in due course.

Shri S. C. Samanta: May I know whether Government are going to evolve machines worked by power which are suitable for small-scale industries?

Shri Karmarkar: That also will be considered by the Board in due course.

Shri Sarmah: How are Government going to give the money allotted to the different States under the Plan in respect of cottage industries and small-scale industries?

Shri Karmarkar: So far as village industries are concerned, the Board is now seized of the matter. It has been allotted funds for this year, and it will consider the manner in which the States are to be aided in their village industries programme.

Shri Sarangadhar Das: May I know what arrangements are being made

to introduce small machines necessary for promoting village industries of various kinds, and may I also know if there is manufacture of these machines in progress, so that they will be available to the villagers.

Shri Karmarkar: I understand that a research institute is being planned and a sum of Rs. 5 lakhs is being budgeted for this purpose. The subject of evolving small machines for village industries will also I hope, form one of the matters of research work carried on in that institute. As a matter of fact, some small machines have been obtained from Japan. They have been found useful, There has therefore been multiplication of these machines, and they have been distributed. I can cite one example, viz. oil crushing machines,

Shri Barman: The Planning Commission recommended the imposition of a small cess on mill-extracted oil so as to benefit the village oil industry. May I know what steps have been taken by Government to implement that recommendation?

Shri Karmarkar: So far as I am aware, that subject is still being considered by the Village Industries Board that has been constituted, and when their conclusions are finalised, we shall consider the matter.

Shri A. N. Vidyalankar: Have Government got any scheme in hand for pushing up the sale of the village industry products in foreign markets?

Shri Karmarkar: Yes. I understand that a marketing organisation is being contemplated.

Shri S. C. Samanta: May I know whether Government are going to establish Regional Finance Corporations, because some States have financial difficulties for establishing the same?

Shri Karmarkar: Not at present. Aid in the shape of grants will be made to the States as before, but hereafter on a little larger scale.

श्री भक्त बर्धन : क्या में जान सकता हूँ कि पर्वतीय इलाकों में ऊन के उद्योग की उन्नत करने की कोई योजना चालू की गई है ?

श्री करवरकर : जी हां, पवंतीय इलाकों में जैसे हिमाबल प्रवेश में में जानता हूं कि इस बारे में प्रथल किया जा रहा है ।